NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/66/ (IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: ELKEMET PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

E. Omprakoush, senier counsel,

Instruited by R. Imocyallowandan form/ Ramalingan & Associates (Icici BANK) 7840466404

2000 5101011)

ORDER

Mr. E. Om Prakash, Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner is directed to serve a private notice to the Respondent and file the proof of service by the next date of hearing. Put up on 18.07.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)